

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.131 of 2005.

in
Original Application No.1286 of 2003.

Allahabad, this the 2nd February, 2006.

Hon'ble Mr. K.B.S. Rajan, J.M.
Hon'ble Mr. A.K. Singh, A.M.

Umesh Kumar,
Son of Late Sri Ganga Saran,
Resident of Mata Ram Janki Rail
Bazar Cantt. Kanpur Nagar.Applicant.

(By Advocate : Shri Arvind Srivastava - absent)

Versus

Sri B.P.S. Mander,
The Director General Supply
and Transport ASF 12 QMG Sakha
Army Head Quarter, New Delhi. ...Respondents.

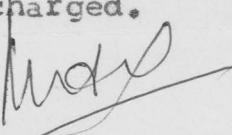
(By Advocate : Shri S. Singh)

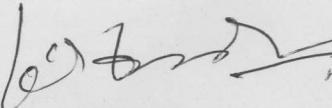
O R D E R

By Hon'ble Mr. K.B.S. Rajan, J.M. :-

This contempt petition filed by the applicant has
become infructuous as the order dated 16.8.2004 already
stood complied with, vide letter dated 9.9.2004.

The contempt ^{proceeding} petition is dropped. Notice issued to the
respondent is discharged.


Member-A


Member-J

RKM/